

Authority or Corporation or Board constituted by an Act of Parliament or State Legislature or any Government Company

(iii) Any Company whose shares—Preference and or Ordinary—are Approved Investments as defined in Section 27A (1) of the Insurance Act, 1938

(iv) Any other Employer approved by the LIC

(2) Other policyholders

(c) The provision made in the Fifth Five Year Plan for total loan assistance to the policy holders is estimated at Rs 3,829 42 lakhs

Support Prices for Jute and Cotton

5407. SHRI MADHU LIMAYE Will the Minister of COMMERCE be pleased to state

(a) whether Government have declared minimum support prices for jute and cotton this year,

(b) the likely production this year and

(c) the role envisaged for the Jute and Cotton Corporations in the purchase operations this year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) While the statutory minimum price for raw jute has been fixed such prices for cotton have not yet been fixed.

(b) Estimated production of raw jute and cotton in this season is 40 lakh bales and 62 lakh bales respectively

(c) Jute Corporation of India is employing its available resources in the purchase of jute in the markets where the ruling prices are comparatively nearer the minimum support

levels The extent of market operations of Cotton Corporation of India is being actively considered

Multinational Organisation by Latin American Coffee producing Countries

5408 SHRI C JANARDHANAN Will the Minister of COMMERCE be pleased to state

(a) whether Latin American Coffee producing countries decided to form a multinational organization to fix just prices for the product, and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) and (b) It is reported that certain coffee producing American countries have decided to establish a new Multinational company with the object of obtaining higher prices for coffee from the world market Further details about the proposed company are yet to be known before Government could consider the implications

Anomalies in Salaries drawn by Officers of R.B.I.

5409 SHRI BIBHUTI MISHRA Will the Minister of FINANCE be pleased to state

(a) whether many officers in the Reserve Bank of India are drawing monthly emoluments much less than the staff working under them and much less than what the officers themselves would have drawn had they continued to remain as workmen staff,

(b) whether the Reserve Bank is eager to solve the above anomalies but is unable to do so because of the obstacles played by the Department of Banking in his Ministry; and